

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1640  
ANSWERED ON:04.12.2012  
FUNDS TO GUJARAT  
Kanubhai Patel Jayshreeben

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the allocation under the scheme of Modernisation of State Police Force to Gujarat has been reduced;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the details of the funds allocated for mega city policing and desert area policing during each of the last three years and the current year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c) : The Central assistance to States, including Gujarat, under the Scheme for Modernisation of State Police forces is determined on the basis of a formula devised by BPR&D and keeping in view, inter-alia, demands and security scenario in other States, utilization of funds by the concerned State and overall availability of funds under the Scheme as per the allocations received from the Ministry of Finance.

The Central funds released to Gujarat under the MPF Scheme during the last three years 2009-10, 2010-11 and 2011-12 is as follows:-

Sl.No. Year Amount released (Rs. in crore)

1.	2009-10	52.18
2.	2010-11	55.27
3.	2011-12	33.23

The funds were released to the State Government of Gujarat against approved Annual Action Plan of the State, which included provision for Mega City Policing of Ahmedabad City and for Desert policing in the year 2009-10, 2010-11 and 2011-12. The following provisions of funds were included in the approved Annual Action Plans of Gujarat for the year 2009-10-, 2010-11 and 2011-12 for Mega City Policing of Ahmedabad City:

Year	Amount (Rs. in crore)
2009-10	2.00
2010-11	7.46
2011-12	4.11

The following provisions of funds were included in the approved Annual Action plans of Gujarat for the year 2009-10, 2010-11 and 2011-12 for Desert Policing:

Year	Amount (Rs. in crore)
2009-10	1.62
2010-11	2.16
2011-12	Nil

Pending approval of the competent authority for extension of the MPF Scheme from 2012-13 onwards for five years, no firm allocations to States have been made in 2012-13.